

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6949-6950/2004

THE COMMISSIONER

Appellant(s)

VERSUS

MAHINDRA AND MAHINDRA LTD. THROUGH M.D.

Respondent(s)

WITH

C.A. Nos.890/2012, 10169/2010, 10168/2010, 3624/2012, 1214/2012,  
780/2012, 2164/2012, 7951/2012, 5320/2012, 5319/2012, 4345/2014 and  
6942/2015

C.A. No. 5751/2011

( and IA No.100994/2017-APPLICATION FOR BRING ON RECORD THE NEW  
INCORPORATED NAME OF RESPONDENT)SLP(C) Nos. 20144/2012, 20625/2012, 4008/2014, 5782/2014,  
18964/2014, 24752/2014, 4977/2015, 6648/2016 and 29776/2016Date : 24-04-2018 These matters were called on for pronouncement  
of judgment today.

For the appearing parties:

Mr. Rameshwar Prasad Goyal, AOR

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For Mrs. Anil Katiyar, AOR  
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Ms. Kavita Jha, AOR  
Mr. Udit Naresh, Adv.

Mr. Manish K. Bishnoi, AOR

Mr. Rabin Majumder, AOR

Mr. Shantanu Sagar, AOR

Mr. Gunnam Venkateswara Rao, AOR

Mr. Amar Dave, Adv.

Mr. P. S. Sudheer, AOR

Ms. Shruti Jose, Adv.

Mr. Rishi Maheswari, Adv.

Mr. Bharat Sood, Adv.

Ms. Bharti Tyagi, AOR

Mr. Rakesh K. Sharma, AOR

Mr. Nishant, Adv.

Mr. Bhargava V. Desai, AOR

Mr. Akshat Malpani, Adv.

Mr. Rajat Jariwal, Adv.

Mr. Snehal Kakrania, Adv.

Mr. Bharat Gupta, Adv.

Mr. Akshay Mahajan, Adv.

Mr. Sanjeev K. Kapoor, Adv.

For M/S. Khaitan & Co., AOR

Mr. A. Venayagam Balan, AOR

Mr. T. G. Narayanan Nair, AOR

Mr. Sumit Goel, Adv.

Ms. Sonal Gupta, Adv.

Mr. Tanuj Agarwal, Adv.

Ms. Tanya Chaudhry, Adv.

For M/S. Parekh & Co., AOR

Mr. Rashmikumar Manilal Vithlani, AOR

Hon'ble Mr. Justice R.K.Agrawal pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Abhay Manohar Sapre.

Leave granted.

Civil Appeal Nos.6949-6950 of 2004 are dismissed and all the other connected appeals are disposed off in terms of the signed Reportable judgment.

Pending applications, if any, stand disposed of.

(ANITA MALHOTRA)  
COURT MASTER

(CHANDER BALA)  
COURT MASTER

(Signed Reportable judgment is placed on the file.)